

IN THE HIGH COURT OF JHARKHAND AT RANCHI

L.P.A. No. 46 of 2019

Ramjeet Pandit and others Appellants
Versus
M/s. Jardine Henderson Limited Respondent

WITH

L.P.A. No. 51 of 2019

Binod Kumar Mishra and others Appellants
Versus
M/s. Jardine Henderson Limited Respondent

WITH

L.P.A. No. 53 of 2019

Bhola Nath Singh and others Appellants
Versus
M/s. Jardine Henderson Limited Respondent

WITH

L.P.A. No. 135 of 2019

M/s. Jardine Henderson Limited Appellant
Versus
Binod Kumar Mishra and others... .. Respondents

WITH

L.P.A. No. 203 of 2019

M/s. Jardine Henderson Limited Appellant
Versus
Ramjee Pandit and others Respondents

WITH

L.P.A. No. 213 of 2019

M/s. Jardine Henderson Limited Appellant
Versus
Bhola Nath Singh and others Respondents

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellants: Mr. Ratnesh Kumar, Advocate
For the Respondent-Company: Mr. Nipun Bakshi, Advocate

Oral Order
07/Dated: 17.04.2021

As prayed, four weeks' further time is allowed to the appellants
for removing the remaining defects pointed out by the Office.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)